

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.117

IA-3236/2021 IA-5321/2020

IN

IB-835(ND)/2020

IN THE MATTER OF:

SANJEEV AGGARWAL & ORS

....FINANCIAL CREDITOR

Vs.

Supertech Township Project Limited

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 12.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Adv. Mr. Piyush Singh, Adv. Mr. Aditya Parolia, Adv. Ms. Aditi Sinha
for the Financial Creditors


For the Respondent /CD

: Mr. Rishi Kapoor along with Mr. Akhil Shankhwar, Advocates

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 08.9.2021.


(Madhu Narula)
Court Officer